

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

32

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 50 of 2016 in CP No. 18/59/HDB/2016
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Rayudu Nagabhushanam (17) Others
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (22) Ors
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G Kalyan Chakravarthy Counsel for Petitioner	Advocate	9855292348 Kalyan116@gmail.com	Kalyan116

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao Cp. Blupesh R1-3, R17-22	Sr. Adv Advocate	9966622805	R
P.H. Aravindh Pandian - B. Mohan (R2-R10)	Sr Adv Adv.	9968077678	B

ORDER

Shri G. Kalyan Chakravarthy, on behalf of Sri N.P. Vijaya Kumar, learned counsel for the Petitioners; Shri R. Raghunandan Rao, along with Shri G. Bhupesh, learned counsel for the R.1–R3 & R17 – R22. and Sri P.H. Aravindh Pandian, learned counsel for R.2 and R.10 appeared.

Shri P.H. Aravindh Pandian, Learned Counsel for the Respondents submits that they have already filed written arguments and nothing is to add further.

Shri R. Raghunandan Rao, learned counsel for the Respondent-1, argued the case for some time and wanted to continue the matter. Post the case on 06.12.2017 for continuation of arguments.


MEMBER (Tech)


MEMBER (Judl)